

Plant	Product	Location	Production (1993-94)
SPIC: Tuticorin	Urea	Tamil Nadu	586.1
MCF: Mangalore	Urea	Karnataka	189.4
GNFC: Bharuch	Urea	Gujarat	653.7
NFCL: Kakinada	Urea	Andhra Pradesh	591.2
IGFCC: Jagdish- pur	Urea	Uttar Pradesh	685.3
Chambal Fert.	Urea	Rajasthan	124.4
TOTAL PRIVATE SECTOR:			4569.2
TOTAL (PUBLIC + COOP.+ PVT.):			13148.3

Radiation from Rajasthan Atomic Power Plant

2171. SHRI ASTBUHA PRASAD SHUKLA: Will the PRIME MINISTER be pleased to state:

(a) whether Canadian Television has reported that the two units of the Rajasthan Atomic Power Plant are unsafe and there is a threat of radiation leakage from these two units:

(b) if so, the reaction of the Government thereto;

(c) whether any discussions have been held with Canadian Scientists on the technical aspects of the working of the Plant and assistance sought therefore;

(d) whether any regular check-up is being carried out to ensure that such radiation leakage does not take place; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) There was report in the Canadian Television on the subject of safety of the Rajasthan Atomic Power Plant. (RAPP).

(b) The issues raised in the Canadian Television report pertaining to pressure tube integrity in RAPS reactors have been adequately addressed. RAPS reactors have operated without any failure or incident with respect to pressure tubes and this is sought to be ensured by the Nuclear Power Corporation of India Ltd. in future.

(c) Discussions have been held with Canadian scientists on technical aspects of pressure tube integrity in pressurised Heavy Water reactors. The Government has not sought any assistance so far.

(d) and (e). The subject of pressure tube safety has been receiving continuous attention at Nuclear Power Corporation of India Limited (NPCIL) and the Bhabha Atomic Research Centre (BARC) since the Failure of Pressure tubes in two Reactors in Canada in 1983 and 1986. Inspection of the pressure tubes is carried out regularly during annual shut down in all reactors to monitor the condition of the pressure tubes. The radiation levels in and around is being monitored continuously in all Nuclear Power Stations to ensure total safety. Improved operation

practices adopted in the stations have reduced the probability of failure of pressure tubes. Procedure for removal and replacement of pressure tubes was established and tried out successfully. Since the second unit at Rajasthan Atomic Power Station is in operation since 1981, a detailed inservice inspection of the coolant channels has been taken up for which purpose the station is under shutdown since 1st August, 1994. Based on the analysis of the results of the inspection, the unit will be restarted or a decision for longer shutdown will be taken for replacement of the coolant channels. The Atomic Energy Regulatory Board is closely monitoring the inspection activities. The reactors will be brought back to operation only after ensuring that they meet all safety related requirements of the Board.

Bomb Blast in a Unit of Ambala Cantt.

2172. SHRI VILAS MUTTEMWAR: Will the PRIME MINISTER be pleased to state:

(a) whether there was a bomb blast in a unit office of Ambala Cantonment on November 10, 1994;

(b) if so, the details thereof and the outcome of the inquiry conducted into the matter; and

(c) the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). An element of a fired 155 mm cargo ammunition, which was considered inert, has been retained by the Commanding Officer of an artillery unit in his office, for demonstration purposes. It went off accidentally, causing only minor injury to an office orderly. Procedure as laid down for enquiries in the event of such accidents has been duly initiated.

Identity Card to Voters

2173. SHRI SRIBALLAV PANIGRAHI:
SHRI RAJVEER SINGH:
SHRI SIMON MARANDI:
SHRI CHANDRESH PATEL:
SHRIMATI SUMITRA MAHAJAN:
SHRI SHANKERSINH VAGHELA:
SHRI LALIT ORAON:
SHRI CIRDHARI LAL BHARGAVA:
SHRI PARASRAM BHARDWAJ:

Will the PRIME MINISTER be pleased to state:

(a) whether a conference of Chief Ministers was held recently in regard to issuance of Identity Card to voters;

(b) if so, the details thereof,

(c) the number of Identity Cards issued till date, State-wise;

(d) the expenditure incurred thereon and Central assistance allocated for the purpose, State-wise;

(e) the States in which elections are likely to be held in 1995;

(f) whether the Election Commission propose to issue any new guidelines to State Government to prepare Identity Cards in stipulate time;